

**CORRIGENDUM TO PUBLIC ANNOUNCEMENT FOR THE
ATTENTION OF THE SHAREHOLDERS OF
SHYAM STAR GEMS LIMITED**

Registered Office: 01, "Shyam Bungalow", Plot No. 199/200, Pushpa Colony, Fatimadevi
School Lane, Manchubhai Malad (East), Mumbai- 400 097, Tel No.: 022- 28449514
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This Announcement ("Corrigendum") is in continuation of and should be read in conjunction with the original Public Announcement dated September 21, 2010 which was issued by **Comfort Securities Private Limited ("Manager to the Offer")** on behalf of Swarnsarita Jewellers Private Limited ("**the Acquirer**") pursuant to Regulation 10 & 12 and other applicable provisions of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto for substantial acquisition of shares and control in Shyam Star Gems Limited ("**the Target Company**").

The terms used but not defined in this Corrigendum shall have the same meaning as assigned in the original Public Announcement. The Shareholders of the Target Company are requested to note the following information related to the Open Offer:

1. The Manager to the Offer on behalf of the Acquirer has received SEBI's observations letter no. CFD/DCR/TO/DA/31160/10 dated December 27, 2010 in terms of proviso 18(2) of the Regulations.
2. The shareholders holding 78,500 equity shares of Rs. 10/- each which are partly paid up on which calls in arrear of Rs. 5/- per share due to the company shall also be eligible to participate in the offer. However out of offer price of Rs. 18/-, Rs. 5/- will be paid to the Company towards balance call money to make them fully paid-up and Rs. 13/- will be paid to the respective shareholders.
3. M/s. Sankalp Erectors & Builders Pvt. Ltd, the holding company of Acquirer Company is a Deemed Person Acting in Concert ("DPAC") with the Acquirer for the purpose of this Offer. Sankalp Erectors & Builders Private Limited (SEBL) incorporated on March 3, 2008 with the Registrar of Companies, Mumbai, Maharashtra under the Companies Act, 1956. The Registered Office of the Company is situated at 3C, Ruby Chambers, 3rd floor, 40 / 42 Dhanji Street, Zaveri Bazar, Mumbai-400002 Telephone : 022- 22096000 Fax:022-22095000 Email : ravindraratanpal@bhalawat.com
4. Point no. 11 and at all the relevant places in PA, the dates mentioned for the major schedule of activities have been changed from the original schedule and shall be read as under:

Major Activities of the Offer	Original Day and Date	Revised Day and Date
Specified Date*	Saturday, October 16, 2010	Saturday, October 16, 2010
Last Date for a Competitive Bid(s)	Tuesday, October 12, 2010	Tuesday, October 12, 2010
Date by which Letter of Offer will be dispatched to the Shareholders	Friday, November 05, 2010	Wednesday, January 5, 2011
Offer Opening Date	Monday, November 15, 2010	Monday, January 10, 2011
Last Date for the Revision of the Offer Price / Number of Equity Shares.	Wednesday, November 24, 2010	Wednesday, January 19, 2011
Last date to withdraw acceptance tendered by shareholders	Wednesday, December 01, 2010	Monday, January 24, 2011
Offer Closing Date	Saturday, December 04, 2010	Saturday, January 29, 2011
Date of communicating the rejection / acceptance and payment of consideration for the acquired shares	Monday, December 20, 2010	Monday, February 14, 2011

* Specified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All the owners (registered or unregistered) of equity shares of Target Company, (except the Sellers) anytime before the closure of the Offer, are eligible to participate in the Offer.

5. The Target Company and the Sellers i.e Mr. Savijibhai D Patel, Mrs. Usha S Patel have received confirmation of ex-parte order passed by Whole Time Member dated February 5, 2010 vide order no. WTM/KMA/ISD/343/12/2010 dated 24th December 2010 confirmed by the Whole Time Member.
6. All other terms and conditions of the Offer remain unchanged.
7. This Corrigendum would also be available on SEBI's website at www.sebi.gov.in.

The Acquirer accepts full responsibility for the information contained in this Corrigendum and also fulfilling its obligations as laid down in the Regulations.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF M/S. SWARNSARITA JEWELLERS PRIVATE LIMITED:



Comfort Securities Private Limited

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Contact Person: Mr. Sarthak Vijlani.
Email: sarthak@comfortsecurities.co.in
Website: www.comfortsecurities.co.in

Place : Mumbai

Date: January 3, 2011.